

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 3980/2017

New Delhi, this the 5th day of December, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

R.S. Misra,
S-93, New Palam Vihar,
Phase-1, Gurgaon-122017
Haryana. .. Applicant

(None) Versus

1. The Commissioner, KVS
18, Institutional Area,
SJS Marg, New Delhi-16.
2. The Joint Commissioner (Pers.)
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
SJS Marg, New Delhi-16. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

On 15.11.2017, on both the calls, there was no representation on behalf of the applicant. On 24.11.2017 also, there was no representation on behalf of the applicant. Today also, even on the revised call, there is no representation on behalf of the applicant. Hence, the O.A. is dismissed in default and non-prosecution. No order as to costs.

**(NITA CHOWDHURY)
Member (A)**

/Jyoti/

**(V. AJAY KUMAR)
Member (J)**